

Central Administrative Tribunal
Principal Bench: New Delhi

O.A. No.2477/2000

New Delhi this the 1st day of March 2001

Hon'ble Shri S.R. Adige, Vice Chairman (A)
Hon'ble Dr. A.Vedavalli, Member (J)

1. Anuj Saxena,
Son of Shri Har Prakash Saxena,
Resident of D-48, Sector 20 Noida, Ghaziabad,UP.
2. Manoj Malhotra.
3. Ajay Kumar,
Son of Shri Nirmal Kumar Pandit,
Resident of Flat No. 301, Himgiri Tower,
Kaushambi, Sahibadab, Ghaziabad, U.P.
4. Rajesh Kumar Verma
5. Amresh Kumar,
Son of Shri Mahendra Prasad Singh
R/o Rajpal Building,
Gali No. 4 in front of Sulabh
International Mahabir Enclave,
New Delhi-110 045.
6. Ram Chandra Gupta,
Son of late Shri R.S.Gupta,
R/o Quarter No. 2/III, A/2-A, Telecom Colony,
Janakpuri, New Delhi.
7. Sanjay Mishra,
Son of Late Shri J. Mishra,
R/o Sector 6/554, RK Puram
New Delhi-110022.
8. Sanjay Kumar
S/o Shri Naresh Pershad Yadad,
LIG-30 Hastal, Vikashpur, New Delhi.
9. Vimar Sundriyal,
S/o Shri T.R. Sundriyal,
R/o A2A/28/Type II, P&T colony,
Janakpuri, New Delhi-110 058.
10. Ms. Bhagyalakshmi P.N.
D/o Shri P.E.Narayanan,
R/o D.G. III/55,
Vikashpuri, New Delhi-110 018.
11. Rajeev Bajaj,
S/o Late Shri T.N. Bajaj,
R/o F-2 Kirti Nagar,
New Delhi-110 015.
12. Bijay Shanker Misra,
S/o Late Prayag Misra,
R/o 244-A, Munirka Village, New Delhi.
13. Uday Kumar Pandit,
S/o Shri Sarjug Pandit,
R/o 244-A, Munirka Village,
New Delhi.

(3)

14. Bindu Kumar Sinha,
S/o Late Ramdas Kumar Singh.
R/o AG-90 Shalimar Bagh, New Delhi-110 052.
 15. Sudershan Kumar Arora,
S/o Shri Kanwar Bhan Arora,
Krishna Nagar, Gali No. 2,
Delhi-110 031.
 16. Ashish Jaunm,
S/o Shri B.K. Jain
A2A/176, Janakpuri,
New Delhi-110 058.
 17. Rajeev Prakash Sabharwal,
S/o Shri G.L. Sabharwal,
R/o A2A/Type I/Flat 36,
Telecom Colony,
Janakpuri,
New Delhi-110 058.
 18. Vipin Kumar,
S/o Shri S.B. Agarwal,
R/o 118, Richpalpuri, Ghaziabad, U.P.
 19. Shobhanath Yadav,
S/o Shri Sumer Yadav,
R/o 22A, Rajan Vihar, Behta,
Hajipur, Ghaziabad.
 20. Sanjay Kumar,
S/o Shri H.S. Balyan,
R/o 16/3C, Type III,
P&T Quarters,
Kalibari Marg, Gole Market,
New Delhi-110 001.
 21. Sanjay Kumar Aggarwal,
S/o Shri S.K. Aggarwal,
R/o 35 Meera Enclave, Garh Road,
Meerut, U.P.
 22. Sanjay Kumar,
S/o Shri D.P. Sharma,
R/o Block 15/2C, P&T Flats,
Kali Bari Marg,
Gole Market, New Delhi-110001.
 23. Sanjay Kumar Sharma,
S/o Shri D.R. Sharma,
R/o 1671 Laxmi Bai Nagar,
New Delhi.
- (By Applicant : None) ... Applicants

Versus

1. Union of India, through the Secretary,
Ministry of Telecom, DOT 20 Ashoka Road,
New Delhi.

/



2. Department of Telecommunication,
Through the Secretary,
20-Ashoka Road,
New Delhi

(By Advocate: None)

O R D E R (Oral)

By Hon'ble Shri S.R.Adige, Vice Chairman (A)

None even on second call. None had appeared
for applicant even on 20.2.2001.

2. The objections have also not been removed
despite our order dated 20.2.2001.

3. Under the circumstances, the OA is summarily
dismissed. No costs.

A. Vedavalli
(Dr. A.Vedavalli)
Member (J)

S.R. Adige
(S.R. Adige)
Vice Chaireman (A)

Mittal